

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:496
ANSWERED ON:28.04.2015
PACKAGE FOR NOMADIC PEOPLE
Chhewang Shri Thupstan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has sanctioned a special package for Nomadic people of Ladakh and Arunachal Pradesh inhabiting the Indo-China border;
- (b) if so, the details thereof along with the components of the said package;
- (c) whether there has been any demand for including some left out nomadic population from Ladakh under this package; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 496 FOR 28.04.2015.

(a) & (b): The Government so far has not sanctioned any special package for the nomadic people of Ladakh and Arunachal Pradesh inhabiting the Indo-China Border. However, a proposal for strengthening of Changthang settlements of Tibetan refugees and the area inhabited by the local nomadic population in Changthang area along the Indo-China Border is under consideration of this Ministry.

The tentative cost of this scheme is Rs. 654.00 crore, out of which the cost of infrastructure components is to the tune of Rs. 417.17 crore. The various infrastructure components are as under:-

- (i) Building puccahouses (1350 units) - Rs.175.65 cr.
- (ii) Solar panel - Rs.8.4 cr.
- (iii) Irrigation - Rs.40.44 cr.
- (iv) Drinking water - Rs.60.08 cr.
- (v) Agriculture land fencing - Rs.132.60 cr.

The other components of the scheme include providing of nomadic kits to the people keeping in with their nomadic culture and tradition, sustenance allowance, promoting tourism in the area, helicopter connectivity, providing of Ambulances and machinery etc.

(c) to (d): A representation has been received from Ladakh Autonomous Hill Development Council, Leh stating that 350 Agro-Nomadic people residing in Korzok village of Changthang area has not been included. The village may be included in the scheme if it fits the criteria of the proposed scheme.